

HIGH COURT OF MANIPUR

AT IMPHAL

NOTIFICATION

Imphal, the 21st July, 2023

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that on 24.07.2023, the Single Bench of Hon'ble Mr. Justice A. Guneshwar Sharma will sit at 10:30 am.

By Orders etc.,

Sd/-

(Athokpam Shanta Devi)
REGISTRAR (VIGILANCE)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ *13685-102*

Imphal, the 21st July, 2023

Copy to:-

1. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The Advocate General, Government of Manipur.
5. The Registrar General, High Court of Manipur.
6. The Registrar (Judl.)/(Admn./PM&P), High Court of Manipur.
7. The Government Advocates, Government of Manipur.
8. The Deputy Solicitor General of India, High Court of Manipur.
9. The President, High Court Bar Association, Manipur.
10. The President, AMBA, Mnaipur.
11. All the Joint Registrars, High Court of Manipur.
12. All the Deputy Registrars/Language Officer, High Court of Manipur.
13. All the Assistant Registrars/Court Managers/Librarian, High Court of Manipur.
14. The System Analyst, High Court of Manipur.
- He is requested to upload the same on the official website of this Registry.
15. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
16. All the Court Masters, High Court of Manipur.
17. Guard File/Concerned File.

Shanta
21/7/23
(Athokpam Shanta Devi)
REGISTRAR (VIGILANCE)
HIGH COURT OF MANIPUR